

**Trainees at Indira Gandhi Rashtriya Uran Akademi**

5414. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of persons trained at the Indira Gandhi Rashtriya Uran Akademi since its inception;

(b) the total cost of training per person;

(c) the amount of cost which is recovered from a trainee and how much is subsidized by the Akademi;

(d) the number of such trained persons who have joined the public sector airlines and the private sector airlines, separately and also the number of those who have left the country for jobs in foreign airlines; and

(e) the percentage of trainees who drop out and do not complete the full course of training?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) A total of 242 pilots have been trained by the Indira Gandhi Rashtriya Uran Akademi since its inception.

(b) and (c). The details are as under:-

Course No.	Total cost of training per person (Rs. in lacs)	Fee paid by the trainees	Amount subsidized by the Akademi (Rs. in lacs)
1. CPL	2.80	Rs. 70,000	2.10
2. CPL	2.80	Rs. 70,000	2.10
3. CPL	2.80	Rs. 70,000	2.10
4. CPL	3.00	Rs. 75,000	2.25
5. CPL	3.00	Rs. 75,000	2.25
6. CPL	3.00	Rs. 75,000	2.25
7. CPL	4.00	Rs. 1,50,000	2.50
8. CPL	4.00	Rs. 2,00,000	2.00
9. CPL	6.00	Rs. 4,00,000	2.00

(d) 129 pilots, trained at IGRUA, have joined Air India, Indian Airlines, Pawan Hans Ltd. and ARC. No record is kept of those who have left the country for job in foreign airlines.

(e) The percentage of drop out is 2.5%.

**Import of Cars from Japan**

5415. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) the number of Mercendz D-240 cars imported from Japan during year 1993-94;

(b) the price of the cars as per the invoice and customs duty paid in each case;

(c) the manner in which the customs duty is valued on optional accessories in the absence of invoice;

(d) whether in several cases the world catalogue price was taken into consideration for assessing the customs duty; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Nil.

(b) Not applicable in view of reply to part (a) above.

(c) In the absence of invoice, valuation is done on the basis of market enquiries, contemporaneous imports and price catalogues wherever available.

(d) and (e). Nil in view of reply to part (a) above.

#### **Aircraft of AI and IA**

5416. SHRI GEORGE FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the age of each of the aircraft in fleets of the Air India and the Indian Airlines?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Details of the age of aircraft in the fleet of Air India and Indian Airlines are given in the *Statement-I* and *Statement-II* attached.

#### **STATEMENT-I**

*Details of the age of the aircraft in the fleet of Air India is given below:*

Sl. No.	Regn. No.	Age (as on 1.4.94)
<b>Boeing 747-237-B</b>		
1.	VT-EBE	22 yrs 10 Months
2.	VT-EDN	22 yrs —
3.	VT-EFJ	15 yrs 2 Months
4.	VT-EFU	14 yrs 7 Months
5.	VT-EGA	14 yrs 3 Months
6.	VT-EGB	14 yrs 2 Months
7.	VT-EGC	14 yrs —